## Udyog Bhawan DES-V Section

## Minutes of NC-V Meeting held on 6.10.2011

The Meeting No. 27/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) scheduled for 6.10.2011 was held on 13.10.2011 in Room No.110 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present-

SI. No	Name of the representatives & their Designation	Department
1	Sh. Nandlal, Sr. D.O.	DIPP
2	Sh. K.C.Meena, Dy. DGFT	DGFT
3	Sh. Ram Kumar, FTDO	DGFT

<sup>\*</sup> The agenda for Meeting No. 27/AM12 dated 6.10.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:

: 27/84-ALC3/2011 MEETING DATE: 06.10.2011

	Case No.:6/18/84-ALC3/2011	Party Name-LUMINOUS INTERNATIONAL	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Deffered and Re-indexed
1	HQ File :01/84/050/00124/AM12/	RLA File :02/24/040/00063/AM12/	Lie.No/Date:0210161639 04.07.2011	Rejected Date:06.10.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and obser R.A. may take suitable consequential action accordingly.	ved that applicant firm have not replied to the information/details called for vide DGFT's letter dated 21.9.	2011 so far. In view of the above, Committee was unable to finalise the norms and constr	rained to reject the case.

	Case No.:2/18/84-ALC3/2011	Party Name:RICHA & CO	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Deffered and Re-indexed
2	HQ Fik: :01/84/050/00120/AM12/	RLA File :05/24/040/00113/AM12/	Lic. No/Date 0510295873 06.07.2011	Defer Date:27.10.2011
	Decision: The Committee considered the case as per agenda along with other relevant papers and decident	ed to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-list	ng on 27.10.2011.	

ase No.:9/27/84-ALC3/2011	Party Name:CHELSEA MILLS	Meet No/Date/27/84-ALC3/2011 06.10.2011	Status: Case Added
le: 01/84/059/00191/AM12/	RLA File: 05/23/040/00185/AM12/	Lic No/Date 05 H0299514 11.08.2011	Approved
ision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm.	The Committee after deliberations in consultation with the representatives of technical authorities present in the re-		
Export item Export   Import item   City.			Qty. allower
98.5% 1900Nos. (1)98.5% Cotton 1.5% Spandex Stretch denim fabric. GSM 330 +/- 10%			2090 Sq.N
Cotton 1.5% (2)Snap Fastners			( @ 1: Mrtrs./pc)
Spandex			was.pc)
Infants & Girls super (3) Elastic			1900 Set
flare denim			I BOU Set to net)
jeans. (4) Fusible Interlining Style:3247/			1710Mrs
Style:3247/ 3203			1/1uwrs
Buyer :			380
Blue Star Imports			Mtrs.
LP, USA			
GSM 330+/-10%			
98.5% 725 Nos. (1)98% Cotton 1.5% Spandex Stretch denim Fabric GSM330 + - 10%			827
Cotton			Mrs.
1.5% (2) Snap Fastners Spandex			(@ 1.13 Mrs/pc)
Stretch			in apply
Girls High (3)Elastic waisted			725 Set (
shorts. (4) Fusible Interlining			Net)
Style :			
0835 Buyer :			653 Mrs.
Blue Star			380 Sq. M
Imports LP, USA			
GSM			
330+/- 10%			
99% 1200Nos. 1)99% Cotton 1% Spandex Stretch denim Fabric GSM365 + - 10%			1416Sq.
Cotton 1%			(@ 1.1E
Spandex (2) Snap Fastners Denim			Mrs./pc)
Girls flared (3)Elastic			4800 Set (
skirts.			Net)
Style: 0815 / 3219 (4)Cotton Printed Fabric GSM105 +-10%			1080 Mtrs
Buver :			
Blue Star Imports			360 Sq. M
LP, USA			
GSM 365 +/- 10			
DOS: 1500 1500% Cotton 19: Connedox Stretch donin Entrin CSMSEE + 109:			900 Sq.
Cotton 1% Nos.			Mrs (©
Spandex Denim (2) Snap Fastners			Sq. Mrs./i
infants and (3) Rivet(net to net)			1500 Set
girts skirts. Style:3229 (4)Elastic			7500 Set
Style :3229 (4)Elastic			7500 Set

Buyer: Blue Star			1350Mtrs
Imports LP, USA		Uploar rujesia din culturi riingur eate. Comitorir iun	
LP, USA			450 Sq. Mtrs
GSM 365 +/- 10%			
5 71%	1275Nos.	(1) 71% Cotton 27% Polyester 2% Spandex Stretch denim fatoric GSNX350+10%	2677.500 Sq.
Cotton 27%		(2)70 Polyester 30% Cotton Printed Fabric GSM105+/-10%	Mtrs (@ 2.1 Sq. Mtrs.pc)
Polyester		(2) or royeete 3x% Count Printer Patric Cosmicory, 10%	Sq. Mirs.pc)
2%		(3)Snap Fashiers	
Spandex Girls flared		(4) Rivels (set to net)	(2)382.500 Sq. Mtrs.
denim		(4) rowest (let 10 het)	MUS.
pants.		(5)Elastic	
Style: 0853 Buyer :			1275Set
Blue Star			
Imports			5100 Set
LP, USA GSM :			
330+/-			1148 Mtrs.
10% 6 97%	2047Nor	(1) 97%, Cotton 3%, Spander yam dyed Fabric GSMt70 + J-10%,	(1) 4570 Sq.
Cotton 3%		(2)70% Polvester 30% Cotton Printed Fabric GSM 105+/- 10%	Mtrs (@ 1.5 Sq.
Spandex		(3)2p Fastiner	Mtrs/pc) (2)1980.550 Sq.
yam dyed Womens		(4)Snap Fashrer	(2)1980.550 Sq. Mtrs
Long		(Albunda ) mana	I I I
shorts. Style: 5932			(5) 3047 Set (Net
Buver:		Fusible Interining	to Net)
Buyer: Phillips			3047 Set (Net to
Van Heusen			Net)
Corp.,			914.100 Sq.
USA			Mtrs.
GSM: 170+/-			
10%			
I I I I I I I I I I I I I I I I I I I	auvised to	lake necessary action subject to compliance of other as usual condition.	

Case No.:	:11/27/84-ALC3/2011				Party Name:PADMASHRI BRUSH WORLD	Meet No/Da 06.10.2011	ate 27/84-ALC3/2011	Status:Case Added
HQ File: 01/84/050/00193/AM12/					RLA File:35/24/040/00013/AM12/	35/24/040/00013/AM12/ E& No/Date 3510035136 11.08.2011		
Decisio	on : The Committee considered	the case as p	er agenda alongwith o	ther relevant papers and went thr	ugh the details submitted by the firm. The Committee after deliberations in consultation with the repr	oresentatives of technical a	authorities present in the meeting decided to ratify the Advance authorization issued	in this case as detailed below:-
S.	Export item	Export Qty.	Import item	Qty.				
No	·			allowed				
1.	Processed Nylon	3000Kgs	Nylon Monofilament	3030Kgs				
	Monofilament for Paint Brush		for Paint Brushes	(with 1%				
	Bristles (Tipped Flagged and			wastage)				
	Mexed).							
The R.A	A shall be advised to take nec	essary action	n subject to compliant	ce of other as usual condition.				

	Case N	x:2/27/84-ALC3/2011					Party Name: R & R IMPEX PVT, LTD.	Meet No/Date:27/84-ALC3/2011 06.10.2011	Status:Case Added	
	HQ File	:01/84/050/00184/AM12/					RLA File :05/24/040/00162/AM12/	Lic No/Date:0510299730 17.08.2011	Approved	
	Decis	ion : The Committee considered	the case as	per agenda alongwith o	ther relevant p	apers and went throug	h the details submitted by the firm. The Committee after deliberations in consultation with the representatives of	f technical authorities present in the meeting decided to ratify the Advance authorization issued	in this case as detailed below:-	
5	No				Qty. allowed					
	1. Ladies Skirts (made from 3000 Nox. 100% Nylon Mesh 11928.520 100% Nylon Mesh Fabric GSM = 50+/-10%) (@. 3.89 (@. SM+50+/ - 10 Sq.									
	The RA shall be advised to take recessary action subject to compliance of other as usual condition.									

Case No.:5/27/84-ALC3/2011				Party Name:LILLIPU	KIDSWEAR LTD.	Meet No/Date 27/84-ALC3/2011 06.10.2011		Status:Case Added
HQ File: 01/84/050/00187/AM12/				RLA File:05/23/040/0	0188/AM12/	Lic. No/Date:0510299754 17:08:2011		Aproved
S. Export item	Export Qty		Oty. allowed	ind went through the details subn	itted by the firm. The Committee after deliberations in consultation wi	h the representatives of technical authorities present in t	he meeting decided to ratify the Advance authorization issued	in this case as detailed below
Toddler Tiered Di No.TGS2DR3104)     100% Polyester Fabric Count 75D o Contriction: 12 GSM79+(-)10% Width: 57" CW 5 Polyester Satin Fa P50 XP50 Constru X105 / GSM900 )10% Finished wid 56"	Woven 5D X88/ Finished *& 100% ric Count: tion: 245 R/SQM+(-	Woven Fabric Count :75 X75 D Construction 124 X 88/ GSM 79+ (-) 10% Finished Width : 57* C/W 56* 100% Polyester Satin Fabric Count: P50 XP50 Construction :	Mrs. (@ 2.78 Sq. Mrs/pc) 13869 Sq. Mrs(1.39					

Case No	io.:10/27/84-ALC3/2011				Party Name:LILLIPUT KIDSWEAR LTD.	Meet No/Date:27/84-ALC3/2011 06:10:2011	Status:Case Added
HQ File	2:01/84/050/00192/AM12/				RLA File: 05/23/040/00187/AM12/	Lic.No/Date:0510299751 17:08:2011	Approved
					prough the details submitted by the firm. The Committee after deliberations in consul	tation with the representatives of technical authorities present in the meeting decided to ratify the Advan-	ce authorization issued in this case as detailed below:-
S. No				Qty. allowed			
	No. 883859) Made from 100% Cotton Printed Woven twill fabric Construction :110 X92/50 X 50 GSM: 90+(-) 10% CW: 53* Finished Width 54*		Printed woven twill fabric Construction :110 X 92/ 50 X 50 GSM90 +(-) 10% C/W:53° Finished Width: 54°	@ 1.19 Sq. Mtrs./Pc)			
Ž	Bables Dress (Style No.883857) Made from100% Polyester Printed Woven fabric Construction: P75 X P 160	9036 Nos.	100% Polyester Printed Woven fabric " Construction : P75 X P 160 /240	5980 Sq. Mtrs (@1.51 Sq. Mtrs/pc)			

- 1	- 1	/240 X76 GSM: 130 +(-)	X76 GSM: 130 +(-)	1
		10% C/W: 56"	10% C/W: 56"	
L		Finished Width 57"	Finished Width 57"	
P		Baby Boys Jump Suit (Style 16730		2200Kgs.
		No. 553001) Made from	Poly,35% Cotton	( @
		65% Jersey, Poly,35%	Knittee Jersey	
		Cotton Knittee Jersey	GSM140 _+(-) 10%	
		GSM140 _+(-) 10% C/W	C/W 66" Finished	
		66" Finished width 66"	width 66"	
- 7	$\neg$	Bay Boys Jump suit Style 30760	Nos. 100% Cotton Yarn	
		No.799363 Made 100%	dved fabric with	Mtrs (@1.25
		Cotton Yarn dyed fabric	peach finish	
- 1		with peach finish	Construction :136	
		Construction :136 X 72 / 40	X 72 / 40 X40	
		X40 GSM126 +(-) 10%	GSM126 +(-) 10%	
		variation C/W 57* Finished	variation C/W 57"	
		width 58°	Finished width 58"	

Case No	s:8/27/84-ALC3/2011						Party Name:FORTUNE TEXTILE AND AGRO TRADING PRIVATE LIMITED,	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Case Added
HQ File	le :01/84/050/00190/AM12/						RLA File: 11/24/040/00022/AM12/	Lic. No/Date:1110025531 24.08.2011	Approved
Decisi	ion : The Committee considered t	he case as pe	er agenda alor	ngwith ot	her relevant pa	apers and went throug	gh the details submitted by the firm. The Committee after deliberations in consultation with the representatives	of technical authorities present in the meeting decided to ratify the Advance authorization issue	d in this case as detailed below:-
S. No	Export item	Export Qty.	Import item		Qty. allowed				
1.	Sofa Cushion Covers made of Polyester Fabric 249.5GSM (Sizw 30 Sq.m of each)		Polyester Fabric 249.5GSM	of	24589 Sq. Mtrs ( @ 30.73 Sq. Mtrs/pc)				
2.	Polyester Italian Type Window Curtains 50.2GSM (Size 3.24 X 4.61 Mtrs. Each)		Polyester Fabric	Curtain	6472 Sq. Mtrs. (@ 15.22 Sq. Mtrs/pc)				
The R.	A shall be advised to take nece	ssary action	subject to co	mplianc		usual condition.			

Case No.:12/27/84-ALC3/2011	Party Name-FINPROJECT INDIA PVT LTD	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Case Added
HQ Fik: :01/84/050/00194/AM12/	RLA File : 13/24/040/00018/AM12/	Lic No/Date:1310036488 24.08.2011	Defer Date: 10.11.2011
Decision: The Committee considered the case as per agend a along with other nelevant papers and decid.  (i) Manufacturing process indicating stage-wise wastage of each inputs along with justificatio.  (ii) Consumption of input with corresponding production of export product duly endorsed by or in view of the above, case stands deterred for re-listing on 10.11.2011.	n thereon;		

	Case No.:3/27/84-ALC3/2011 Party			Party Name:OMEGA DESIGNS		Meet No/Dute:27/84-ALC3/2011 06.10.2011	Status:Case Added			
	Q File 91/84/050/00185/AM12/						RLA File: 05/24/040/00180/AM12/		Lie No/Date/0510300366 25.08.2011	Approved
	Decisi	on : The Committee considered t	he case as p	er agenda alongwith of	ther relevant papers	and went throug	h the details submitted by the firm. The Committee after deliberations in consultation	with the representatives of	technical authorities present in the meeting decided to ratify the Advance authorization issue	d in this case as detailed below:-
Ì	No				Qty. allowed					
0		Ladies Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.W1)		Fabric Width = 60°, GSM = 205+/-10%)	Sq.mtrs. (@ 2.62 Sq. Mtrs/pc)					
		Mens Chef Coat (made from 65 Polyester 35% Combed Cotton Fabric GSM= 205+/- 10%) Style No.M1)	2840 Nos.	Fabric Width =60", GSM= 205+/-10%)	Sq. Mtrs. ( @ 2.78					
	The RA shall be advised to take necessary action subject to compliance of other as usual condition.									

	C	Case No.:6/27/84-ALC3/2011	Party Name LOYAL TEXTILE MILLS LTD	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Case Added
111	E	HQ File: 01/84/050/00189/AM12/	RLA File: 35/24/040/00019/AM12/	Lie.No/Date:3510035277	Defer Date:
				26.08.2011	10.11.2011
	ī	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier relevant file of the applicant firm wherein norms of similar case have been finalized. The case stands deferred for re-disting on 10.11.2011.			

	Case No.:7/27/84-ALC3/2011	Party Name LOYAL TEXTILE MILLS LTD		Status:Case Added 10.11.2011
12	HQ File: 01/84/050/00189/AM12/	RLA File :35/24/040/00017/AM12/	Lie.No/Date:3510035275 26.08.2011	Defer Date:
Decision: The Committee considered the case as per agenda along with other relevant papers and decided to link the earlier relevant file of the applicant firm wherein norms of similar case have been finalized. The case stands deferred for re-listing on 10.11.2011.				

Case	So.:13/27/84-ALC3/2011				Party Name-ORIENT FA SHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date 27/84-ALC3/2011 06.10.2011	Status:Case Added
HQ Fi	HQ File: 01/84/050/00195/AM12/				RLA File: 05/24/040/00178/AM12/	Lic. No/Date:0510300647 29:08:2011	Approved
Deci	sion : : The Committee considere	d the case a	s per agenda alongwith o	other relevant papers and went th	ough the details submitted by the firm. The Committee after deliberations in consultation with the represer	ntatives of technical authorities present in the meeting decided to ratify the Advance authorization is	sued in this case as detailed below:-
S. No	Export item	Export Qty.		Qty. allowed			
1.	Ladies Play Suits in100% Nylon Net Embroidered	925Nos.	100% Nylon Net Embroidered Fabric				
	Fabric ;GSM 397+/0 10% (Variation) with indigenous		GSM 397 +/- 10% Variation	(@1.86 Sq.			
	lining Style No:7GND6			Mtrs/pc)			
2.	Ladies Top in100% Cotton Woven Embroidered	624 Nos.	100% Cotton Woven Embroidered	683 Sq. Metre (②			
	Fabrics.GSM:255+/- 10% Variation) with Indigenous		Fabrics.GSM:255+/- 10% (Variation)	1.095 Sq.Mtrs.			
	Lining		10 % (Variaboti)	/pc)			

	Case No.:4/27/84-ALC3/2011	Party Name: CRINDWELL: NORTON LTD OR GRINDWELL INTERNATIONAL	Meet No/Date:27/84-ALC3/2011 06.10.2011	Status:Case Added
	HQ File :01/84/050/00186/A.M.12/	RLA File: 07/24/040/00141/AM12/	Lic No/Date/0710081890 30.08.2011	Defer Date:

RA may cross check and resolve the same.

Case No 183	M/s Indus Fila Ltd., Bangalore
	F.No.01/84/162/189/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation
	No. 0710080723 dated 18.7.2011.

Decision: The Commisse considered he case aper apertia alongwith other belowed pages and commisse considered he case aper apertia alongwith other belowed pages and commissed pages and commissed pages are considered pages and commissed pages and commissed pages and commissed pages are considered as a commissed pages and commissed pages are consistent or preceded the case.

RA may take suitable consequential action accordingly.

Case No.185	M/s Pacific Leather, Kanpur
NC No.27/AM12	F.No.01/84/50/32/AM12/DES-V
	Fixation of adhoc norms against advance authorisation
	No 06100214971 dated 28.3.2011

The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 10.11.2011.

M/s A.S. Marimuthu Virudhunagar
F.No.01/84/50/159/AM12/DES-V
Fixation of adhoc norms against advance authorisation No. 3510034416 dated 21.6.2011.

The Committee considered the case as per agenda along with other relevant papers and observed that the case was earlier rejected by the NC in its meeting held on 18.8.2011 due to non provision of supplier's receipe and quantitative requirement of each import and annualed that decision keeping in view an earlier decision taken in its meeting held on 18.2010 (Meeting No. 11/AMI 1) and decided that in this advance authorization dyes and chemical shall be restricted to 14% of POS value within the overall of value of the advance authorization in terms of General Note for textiles at 5 r. No. 5.

The RA shall be advised to take necessary action subject to compliance of other usual conditions.

U 107	INIS Crimal Forge Limited Jalandrial
	F.No.01/84/50/201/AM12/DES-V
Dated 6.10.2011	Fixation of adhoc norms against advance authorisation
	No. 3010068745 dated 13.6.2010.

The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments, it was decided to defer the case for re-listing on 10.11.2011.